

SHRI O.T. LEPCHA: Sir, I introduce the Bill.

**The Salaries, Allowances and Pension of Members of Parliament
(Amendment) Bill, 2008**

SHRI O.T. LEPCHA (Sikkim): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of the Members of Parliament.

The question was put and the motion was adopted.

SHRI O.T. LEPCHA: Sir, I introduce the Bill.

The Nagaland Legislative Council Bill, 2008

SHRI KHEKIHO ZHIMOMI (Nagaland): Sir, I beg to move for leave to introduce a Bill to provide for the creation of Legislative Council for the State of Nagaland and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI KHEKIHO ZHIMOMI: Sir, I introduce the Bill.

The Protection of Cultural Heritage Bill, 2008

SHRI JAI PARKASH AGGARWAL (NCT of Delhi): Sir, I beg to move for leave to introduce a Bill to provide for the implementation of convention regarding the protection of world cultural and natural heritage adopted by the United Nations Educational, Scientific and Cultural Organisation and accord legality to its provisions, exercise greater vigilance in the protection of cultural heritage, constitute a Board for the protection of cultural heritage, giving deterrent punishment to the persons guilty of causing harms to the cultural heritage and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI JAI PARKASH AGGARWAL: Sir, I introduce the Bill.

The Eradication of Unemployment Bill, 2008

SHRI JAI PARKASH AGGARWAL (NCT of Delhi): Sir I beg to move for leave to introduce a Bill to provide for a scheme for eradication of unemployment from the country.

The question was put and the motion was adopted.

SHRI JAI PRAKASH AGGARWAL: Sir, I introduce the Bill.

**The Working Journalists and Other Newspaper Employees (Conditions of Service) and
Miscellaneous provisions (Amendment) Bill, 2008**

SHRI JAI PARKASH AGGARWAL (NCT of Delhi): Sir, I beg to move for leave to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

The question was put and the motion was adopted.

SHRI JAI PARKASH AGGARWAL: Sir, I introduce the Bill.

The Small Traders (Protection and Other Welfare Measures) Bill, 2008

श्री बनवारी लाल कंचल (उत्तर प्रदेश): मैं प्रस्ताव करता हूँ कि किसी आपराधिक कृत्य अथवा प्राकृतिक आपदा से अक्सर प्रभावित होने वाले व्यापारियों, जिन्हें ऐसी आपदाओं के कारण अपनी फसलों, मवेशियों की हानि